

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3617
ANSWERED ON:16.08.2001
AWARDING OF TENDERS
BRIJBHUSHAN SHARAN SINGH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the terms and conditions of tender are followed during the process of awarding the tender;
- (b) if not, the details of such cases where the said conditions have not been followed;
- (c) whether any responsibility has been fixed in such cases; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

- (a): Yes, Sir. Any marginal deviations in certain clauses considered acceptable (without vitiating the process of awarding the tender) by the Tender Committee and are approved by the competent authority are also incorporated in the contracts.
- (b) to (d): Do not arise.